NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.S.P. No. 172/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.02.2017

NAME OF THE PARTIES: M/s. Huhtamaki PPL Ltd. (Formerly Known as Paper Products Ltd.)

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

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COMMON ORDER TCSP No. 171/230-232/NCLT/MB/MAH/2017 TCSP No. 172/230-232/NCLT/MB/MAH/2017

Company Petitions are allowed.

Sd/-

B. S.V. PRAKASH KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY

Member (Technical)